

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:4841

ANSWERED ON:27.04.2005

CBI RAIDS

Manvendra Singh Shri ;Rathod Shri Harisingh Nasaru

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) the number of raids conducted by the Central Bureau of Investigation (CBI) in the country during the month of March, 2005;
- (b) the details of individuals, companies etc., whose premises were raided, State-wise;
- (c) the amount of unaccounted wealth unearthed during the raids, State-wise; and
- (d) the number of court cases filed in connection therewith so far?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

(a) to (d): No large scale raids were conducted by CBI during the month of March, 2005 as a part of any special drive. However, in the cases under investigation in various branches of CBI searches are conducted as a part of investigation from time to time depending on the facts and circumstances of individual cases. It will not be in the interest of investigation of such cases to disclose the details of such raids.